

NATIONAL GREEN TRIBUNAL, CENTRAL ZONAL BENCH (BHOPAL)

CAUSE LIST
Central Zonal Bench
SuchnaBhawan,IIIrdFloor, Arera Hills

Date: 01st April, 2016

TIME:10.30 hrs. to 13.15 hrs.

14.00 hrs. to 16.00 hrs.

HON'BLE MR. JUSTICE DALIP SINGH JUDICIAL MEMBER

HON'BLE DR. SATYAWAN SINGH GARBYAL EXPERT MEMBER

S.No	Case No	Parties	Counsel for parties	Remarks
FOR HEARING				
1.	Original Application No. 162/2014(CZ) (M.A.No.526/15)	Dr. Subhash C Pandey (MSW Mandideep) Vs. Union of India & 8 Ors.	Dr. Subhash C Pandey in Person Mr. Shivendu Joshi Adv.	
2.	Original Application No.05/14(CZ) (M.A.No.152/16) (M.A.No.205/16)	Dr. Subhash C.Pandey (<i>Industries at Mandideep</i>) Vs. Union of India & 8 Ors.	Mr. Rajendra Babbar, Adv. for R-1 Ms. Parul Bhadoria, Adv. for Mr. Purushaindra Kaurav, Adv. R- 4 & 5 Mr. Sachin K. Verma, Adv. for R-6&9 Mr. Sandeep Singh, Adv. for R-3 Mr. Rajendra Giri, Adv. for R-7 Mr. Alkesh Agrawal Adv. Mr. Shrey Raj Saxena Adv. Mr. Ravi Kant patidar Adv. Mr. Ayush Dev Bajpai Adv. Mr. Deepak Gupta, Adv.	
3.	Original Application No. 36/2016(CZ) (M.A.No.140/16)	Sabji Futkar Vyapari Sangh & Ors. Vs. Union of India & 4 Ors.	Mr. Vivek Agarwal, Adv. Mr. M.V.Qureshi, Adv. Mr. Asad Ullah Khan, Adv. Mr. Sachin K. Verma, Adv Mr. Vijay Choudhary, Adv. Mr. Vivek Choudhary, Adv.	
4.	Original Application No. 18/2016(CZ)	Villagers of Village Bobadi Vs. State of Rajasthan & Ors.	Mr. M.S.Kachhawa, Adv.	
5.	Original Application No. 19/2016(CZ)	Babulal Jajoo (<i>Industrial Water</i>) Vs. State of Rajasthan & Ors.	Mr. M.S.Kachhawa, Adv.	
6.	Original Application No. 33/2016(CZ)	Deependra Singh Shekhawat & 2 Ors. Vs. State of Rajasthan, through Addl. Chief Secretary & 3 Ors.	Mr. M.S.Kachhawa, Adv.	
7.	Original Application No. 37/2016(CZ) (M.A.No.202/16)	Sangwari Research Organisation Vs. State of M.P. & 5 Ors.	Mr. Joseph Thomas, Adv.	

. For Orders, Cause list and other information please visit our website: www.greentribunal.gov.in